NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.529/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M

Name of the Company Under Section		A J Agro Chem -Versus-Alipurduar Tea Co. Ltd. 9 IBC		
106	OM. Poasha DMV Lagor	nt Kumor Tropaths	Respondent	Het 13/11/17
		100	For the greational Creditar	

- Ld. Counsels for the applicant as also respondents are present.
- Ld. Counsel appearing for the petitioner has filed an affidavit of service which is to be kept on record. Corporate Debtor prayed for short leave to file Vakalatnama and for filing reply. Heard, prayer is allowed. Reply may be filed within 7 days. Thereafter, rejoinder, if any, may be filed within 7 days.

ORDER

List on 23.11.2017.

(Jinan K.R.) Member (J)

(V.P. Singh) Member (J)